

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 240 of 2020

IN THE MATTER OF:

Shetal Devang Gor & Ors.

...Appellants

Versus

Gujarat Cine Enterprises Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellants: Mr. Ramji Srinivasan, Sr. Advocate with Ms. Astha Mehta, Mr. Ravi Pahwa, Mr. Shivkrit Rai, Ms. Rajshree Choudhary and Mr. Helly Parikh, Advocates.

For Respondents: Mr. Karan Valecha and Mr. Bhavesh Chokshi, Advocates.

ORDER
(Through Virtual Mode)

18.01.2021: Shri Ramji Srinivasan, Sr. Advocate representing the Appellants, on instructions and in view of the order having been uploaded, seeks to withdraw the appeal. Same is permitted. Appel is disposed off as withdrawn.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc